

**DIVISION BENCH**

**O-126**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/62(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> July, 2021, 10:30  
A.M**

Name of the Company	M/S PLASTOFAB Vs. ELECTROTEKNICA SWITCHGEARS PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

For the Operational Creditor

Mr. Naseeb Khanjoy, Advocate  
Mr. Kallol Maiti, Advocate

For the Corporate Debtor

Mr. Rahul Auddy, Advocate

**ORDER**

Mr. Naseeb Khanjoy, along with Mr. Kallol Maiti, Ld. Counsel for the Operational Creditor present. Mr. Rahul Auddy, Ld. Counsel for the Corporate Debtor present.

Ld. Counsel for the Corporate Debtor seeks time to file vakalatnama, board resolution and reply affidavit. Time is granted for the same. Copies of reply affidavit shall be served on the Counsel of record for the Operational Creditor. List this matter on 07.09.2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**